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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

O.A. 408/95

New Delhi this the 19th day of February, 1996.

Hon'ble Mr. Justice P.K. Shyamsundar, Acting Chairman.

Hon'ble Mr. K. Muthukumar, Member(A).

Jitender Kumar,  
S/o Shri Ambika Parshad,  
R/o 554, Aliganj,  
Lodhi Colony,  
New Delhi.

..Petitioner.

By Advocate Shri R.K. Kamal.

Versus

1. Secretary,  
Department of Chemicals and Petrochemicals  
Ministry of Chemicals and Fertilisers,  
Shastri Bhawan,  
New Delhi.

2. Under Secretary,  
Department of Chemical and Petrochemicals,  
Ministry of Chemicals and Fertilisers,  
Shastri Bhawan,  
New Delhi.

..Respondents.

By Advocate Shri M.M. Sudan.

ORDER (ORAL)

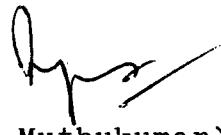
Mr. Justice P.K. Shyamsundar.

We have heard both the sides at the admission stage itself and the pleadings are also complete which further indicate that the difference between the parties has since narrowed down. The question is whether the department is in a position to allay the apprehensions <sup>due</sup> to the technical breaks suffered by the petitioner in the past which were standing in his way, albeit in the circumstances the petitioner has already been granted temporary status. Today,

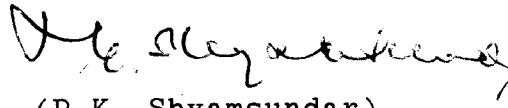
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the learned counsel for the department produces before us a communication of the department in which it has been categorically mentioned that the technical breaks suffered by the applicant will be ignored and any hindrances suffered on account of being overaged, etc. will be condoned. In other words, it is made very clear that the applicant suffers no handicap whatsoever <sup>by</sup> technical breaks suffered by him in the past. We place on record the statement of the learned counsel for the department as also place on record the communication issued <sup>as</sup> remnating from the department and we hereby direct the department to abide by the aforesaid statement and deal with the applicant's case for regularisation.

2. With these observations and directions, the application stands disposed of finally. No order as to costs.



(K. Muthukumar)  
Member(A)



P.K. Shyamsundar  
Acting Chairman

'SRD'